

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

ORDER

The following posting & transfers are hereby made with immediate effect :

Sl. No.	Name of the Official	From	To
1	Ms. S. Sreelata EC: 12462	SJA/PIO in RTI Branch, Rouse Avenue District Court, New Delhi	SJA/Branch Incharge in the Protocol Branch, Rouse Avenue Court, New Delhi in addition to the work of RTI Branch.
2	Ms. Jyoti Arora W/o Sh. Baljeet Arora EC: 93010431	JA in RTI Branch, Rouse Avenue District Court, New Delhi	JA in the Protocol Branch, Rouse Avenue Court, New Delhi in addition to the work of RTI Branch.
3	Ms. Rama Sharma W/o Sh. Anil Kumar EC: 1509	SJA/Branch Incharge in Record Room & Digitization Section, Rouse Avenue District Court, New Delhi	SJA in Copying Agency, Rouse Avenue District Court, New Delhi.
4	Sh. Satbir Singh Arora S/o Sh. Daljeet Singh EC: 13362	SJA in Copying Agency, Rouse Avenue District Court, New Delhi.	SJA/Branch Incharge in Record Room & Digitization Section, Rouse Avenue District Court, New Delhi

Note: 1. In supersession of earlier order no. E-17414-17429/DJ/P&T/Admn./Lockdown/RADC/2020 dated 12.10.2020, Sh. Manish Malhotra, SJA, EC: 12487 and Sh. Vishal, JJA, EC: 34631169 shall look after the work of digitization in addition to the work already assigned to them.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


(SUJATA KOHLI)
Principal District & Sessions Judge – cum-
Spl. Judge (PC Act), CBI, RADC, Delhi

Dated, Delhi the 16/10/20

E-18059-18094
No _____/DJ/P&T/Admn/Lockdown/RADC/2020

Copy forwarded for information and necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi for information.
2. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi
3. The Officer-in-Charge, Administration Branch, RADC, Delhi
4. The DDO, Central District, Tis Hazari Courts, Delhi for information and necessary action.
5. The Administrative Officer (J), Admn. II, Central District, Tis Hazari Courts, Delhi for information and necessary action.
6. The Branch Incharge/Reader to the Concerned Branch..
7. The Concerned Officials.
8. The PS to the undersigned.
9. Dealing Official Leave Seat, RADC, Delhi
10. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
11. The Dealing Official T&P –II, Personal File/CR/Leave/Website Committee/R&I-LAYERS seat, THC, Delhi


Principal District & Sessions Judge – cum-
Spl. Judge (PC Act), CBI, RADC, Delhi